

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8958-8959/2011

(From the judgement and order(s) dated 30/07/2010 in FAO No.38/2010
and CM No.691/2010 of The HIGH COURT OF DELHI AT N. DELHI)

RAKESH BALA ANEJA & ORS.

Petitioner(s)

VERSUS

J.S.SOOD & ANR

Respondent(s)

(With appln(s) for permission to place addl. documents on record
and office report))

WITH SLP(C) NO. 8599 of 2011

(With appln. for permission to file additional documents and
with prayer for interim relief and office report)

Date: 09/11/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CYRIAC JOSEPH

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. Parthiv K.Goswami, Adv.
Ms. Charu Mathur, Adv.
Mr. S.Hariharan, Adv.

For Respondent(s) Mr.Avinash Wadhwani, Adv.
Mr. Vikas Mehta, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated on behalf of the
petitioners, let these cases be adjourned for eight weeks.

(Shashi Sareen)
Court Master

(Renuka Sadana)
Court Master